COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 207 of 2017

Dated: 19th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Sri Murrali M. Baaladev Appellant(s)

Vs.

The Karnataka Renewable Energy Development Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ujjal Banerjee

Mr. Akash Khurana

Counsel for the Respondent(s) : Mr. Nithin

Ms. Arunima Singh

Mr. Mr. G.S. Kannur for R-1 & R-2

<u>ORDER</u>

List the matter on <u>24.09.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk